

SUPREME COURT OF INDIA
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No(s).16291/2004

(From the judgement and order dated 01/05/2003 in WP No. 40/2000 of
the HIGH COURT OF M.P. AT GWALIOR)

MAHESH GUPTA & ORS.
VERSUS

Petitioner(s)

YASHWANT KUMAR AHIRWAR & ORS.

Respondent(s)

(With appln(s) for c/delay in filing SLP and exemption from
filing O.T. and with prayer for interim relief)

WITH

SLP(C) NO. 19391 of 2004

(With appln(s) for exemption from filing O.T. and with prayer
for interim relief)

SLP(C) NO. 20321 of 2004

(With prayer for interim relief)

Date: 30/07/2007 These Petitions were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE S.B. SINHA
HON'BLE MR. JUSTICE H.S. BEDI

For Petitioner(s) Mr. Raj Kumar Gupta,Adv.
Ms. Pratibha Jain,Adv.

Ms. Mridula Ray Bharadwaj,Adv.

Ms. Vibha Datta Makhija,Adv.

For Respondent(s) Mrs. B.Sunita Rao,Adv.

Mr. B.S. Banthia,Adv.

Mr. Rajesh Srivastava,Adv.

UPON hearing counsel the Court made the following
ORDER

The matter is adjourned by one week in view of the letter circulated.
(A.S. BISHT) (PUSHAP LATA BHARDWAJ)
COURT MASTER COURT MASTER